

smooth operation of the Farakka Barrage as envisaged in the Second Revised Estimate made in 1987; and

(b) if so, the details of the new works to be undertaken alongwith the estimated cost liabilities thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A provision of about Rs. 44 crores has been made in the Second revised estimate for the bank protection works that may be required to restore damages caused due to severe floods.

Hospital for Beedi Workers at Midnapore (West Bengal)

6552. SHRI SATYAGOPAL MISRA: Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal to set up a hospital for beedi workers in Midnapore District, West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) Question does not arise.

(c) Under beedi Workers Welfare Fund 11 dispensaries and one Chest Clinic have been set up in West Bengal. It has also been decided to set up a 50 bedded hospital at Dhuliyani in Murshidabad District.

Housing for Coir Workers in Kerala

6553. SHRI T. BASHEER: Will the Minister of URBAN DEVELOPMENT be

pleased to state:

(a) whether Union Government have received a scheme, for Housing for coir workers from Government of Kerala for subsidy;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Government of Kerala has informed that no request for Central Government subsidy for housing for coir workers has been sent to the Union Government.

Agro-Based Industries in Rural Areas

6554. SHRI PARASRAMBHARDWAJ: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any proposal under consideration of Government to locate agro-based industries in rural areas as being close to the sources of raw materials which could generate employment, raise income and check migration to urban areas;

(b) if so, whether any assessment has been made regarding potential in the food processing industries; and

(c) if so, the details thereof?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Ministry of Food Processing Industries have formulated certain Plan Schemes for 1990-91 for the development of food processing industries. Various studies are conducted from time to time for development of different sectors of food processing industries including fruit and vegetable process-

ing industries, meat processing industries, marine fisheries, packaging industry etc.

World Bank Assistance for Karnataka Tank Irrigation Project

6555. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Karnataka Tank Irrigation Project is under implementation with World Bank assistance;

(b) if so, when the project was commenced; and

(c) the details of assistance obtained from the World Bank for implementing that project so far?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). The Karnataka Tank Irrigation Project was under implementation with World Bank assistance amounting to US \$ 54 million during 1981-89. The credit assistance for this project was closed on 31.3.1989 after being fully utilised.

New Technique to Detect Physical Illness in Human Body

6556. SHRI P. PENCHALLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some British experts have evolved new methods in detecting the physical illness in human bodies;

(b) if so, the steps taken to adopt them into hospitals in our country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) It has not come to the notice of Government of India.

(b) The question does not arise.

Kapurthala Plots

6557. SHRI T. BASHEER: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there has been a persistent demand from Government of Kerala for the return of Kapurthala plots in New Delhi to the State Government;

(b) if so, the response of the Union Government thereto; and

(c) the time by which the plots are likely to be returned?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). Out of a total of 6.05 acres of Kapurthala plot 2.164 acres has already been handed over to the Government of Kerala. Security lines of the Delhi Police are located in the remaining area. Handing over of this land to the Government of Kerala is dependent upon its vacation by the Delhi Police, for which it is not possible to give any definite time.

Availability of Doctors in Rural Areas

6558. SHRI T. BASHEER: SHRI HARI SHANKAR MAHALE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the ratio of availability of doctors to population in rural and as is not satisfactory; and